

(a) whether there is any proposal to set up Pashu Vigyan Kendras all over the country for the scientific development of Animal Husbandry to give boost to "White Revolution"; and

(b) if so, the details thereof alongwith its present status and implications, State-wise ?

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE (SHRI RAGHUVANS PRASAD SINGH) : (a) and (b) A new plan scheme for setting up composite Livestock Production and Extension Centres has been proposed for inclusion in the Ninth Five Year Plan. The scheme envisages the establishment of livestock demonstration units where training will be provided to rural youth in the scientific rearing of livestock so as to enable them to practice livestock rearing as a productive and income generating enterprise.

Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995

1527. SHRI PARASRAM BHARDWAJ : Will the Minister of WELFARE be pleased to state :

(a) whether the by laws, rules and regulations under the Persons with Disabilities (Equal opportunities, Protection of Rights and Full Participation) Act, 1995 have not been framed so far;

(b) if so, the reasons therefor; and

(c) the time by which these will be framed ?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) to (c) In exercise of the powers conferred by sub-sections (1) and (2) of section 73 of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995, the Central Government have framed rules and notified them vide gazette of India, Extra-ordinary, under Part-II, Section-3, sub-section (ii) as S.O.No. 908 (E), dated 31-12-96. Copies of the Notification were laid on the Table of the House on 25.2.97.

Pay Structure for Central State Farm, Aralam

1528. SHRI T. GOVINDAN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government are considering to revise the pay structure of the workers and taking over the Central State Farm, Aralam; and

(b) if so, the details thereof ?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND

DAIRYING) (SHRI CHATURANAN MISHRA) : (a) Central State Farm, Aralam is one of the units of State Farms Corporation of India (SFCI) Limited, a Public Sector Undertaking under the control of Ministry of Agriculture. SFCI has adopted two types of pay structure for its regular employees i.e. Industrial DA pattern and Central DA pattern. IDA pay scales were revised w.e.f. 1.1.1992. As regards revision of wages of workers/labourers of Central State Farm, Aralam, it may be mentioned that their wages are governed under the Minimum Wages Act. The competent authority for revision of wages of workers/labourers of Central State Farm, Aralam is the State Government of Kerala. The revision of their wages will be effected as per revision of wages of such workers by the State Government of Kerala. At present, there is no proposal for taking over the management of Central State Farm, Aralam.

(b) In view of the position indicated above, question does not arise.

Dairies Supplying Milk for DMS

1529. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to state :

(a) the location of the Dairies which are supplying milk to the Delhi Milk Scheme (DMS) and Mother Dairy;

(b) the norms/rules laid down by the statutory authority, to be followed by these Dairies;

(c) whether any shortcomings/dangerous methods have been detected in the methods adopted for the production of milk at these Dairies;

(d) if so, the details thereof; and

(e) the remedial measures taken/proposed to be taken by the Government in this regard ?

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE (SHRI RAGHUVANS PRASAD SINGH) : (a) Delhi Milk Scheme (DMS) and Mother Dairy are receiving their milk supply from Unions/Dairies of State Cooperative Dairy Federations. Location of these dairies/unions is given in the Statement enclosed.

(b) These Dairies/Unions are governed by various provisions of the Prevention of Food Adulteration Act, 1955 and the rules framed thereunder as well the Milk and Milk Product Order, 1992.

(c) to (e) The information is being collected.

Statement**Locations of Unions/Dairies of various Federations supplying milk to Delhi Milk Scheme (DMS)/Mother Dairy**

Name of the State Coop. Federation	Location of Dairy/Union Supplying Milk	
	DMS	Mother Dairy
Pradeshik Coop. Dairy Federation Ltd., Lucknow	Bullandshahar	Muradabad
	Meerut	Aligarh
	Aligarh	Agra
	Hapur	Muzaffarnagar
	Muradabad	Hapur
	Badayun	Meerut
Rajasthan Coop. Dairy Federation, Jaipur	Etawah	Bullandshahar
		Mathura
	Hanumangarh	Jaunpur
	Palli	Bikaner
	Bikaner	Hanumangarh
	Bhilwara	Palli
Haryana Dairy Dev. Coop. Federation Ltd., Chandigarh	Jodhpur	Ajmer
	Alwar	Alwar
		Bhilwara
	Rohtak	Rohtak
Punjab State Coop. Milk Producers Federation Ltd., Chandigarh	Jind	Ballabgharh
		Ambala
	Amritsar	Ludhiana
	Sangrur	Bhatinda
	Bhatinda	Patiala
	Jullundhar	Sangrur
Gujarat Coop. Milk Marketing Federation Ltd., Anand, Gujarat	Patiala	Jullundhar
		Gurdaspur
	None	Anand Godhra

Clearance of Projects

1530. SHRI CHINTAMAN WANAGA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the proposal for water transport projects at Nerul in Navi Mumbai and near Radio Club in South Mumbai is awaiting Central clearance;

(b) if so, the action taken/proposed to be taken by the Government in this regard; and

(c) the time by which these projects are likely to be cleared ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ): (a) Yes, Sir.

(b) and (c) Certain details about the project are awaited from the project proponents. The proposal will be examined on receipt of requisite data for taking a decision.

World Food Programme

1531. SHRI VISHVESHWAR BHAGAT : Will the Minister of AGRICULTURE be pleased to state :

(a) whether a high level mission had visited various parts of Madhya Pradesh during March, 1996 regarding the approval of Scheme No. 5697 under the World Food Programme;

(b) if so, the recommendations made by the mission; and

(c) the time by which the project is likely to be given approval ?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) Yes, Sir. The Appraisal Mission of World Food Programme (WFP) visited Madhya Pradesh during March, 1996.